

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

8

OA 1335/87

Date of decision: 13-1-93

Khem Chand

...Applicant

Versus

Union of India & Another

...Respondents

CORAM:

THE HON'BLE MR. JUSTICE V.S.MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R.ADIGE, MEMBER(A).

For the applicant

...None

For the respondents

...Shri P.P.Khurana, Counsel

JUDGMENT (ORAL)

(BY Hon'ble Mr. Justice V.S.Malimath, Chairman) :

None appears for the petitioner. Hence, dismissed.


(S.R.ADIGE)
MEMBER(A)


(V.S.MALIMATH)
CHAIRMAN

'PKK'
140193.